

The Deputy Minister of Food and Agriculture (Shri A. M. Thomas):

(In '000 metric tons)

Rice	43
Wheat	154
TOTAL	197

Cashew-nut growers in Maharashtra

2710. **Shri Pangarkar:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that the Maharashtra Government have requested the Centre for financial assistance for giving aid to the cashew-nut growers in Maharashtra; and

(b) if so, the action taken thereon?

The Minister of Agriculture (Dr. P. S. Deshmukh): (a) Yes.

(b) A scheme was submitted by the Government of Maharashtra for the development of Cashew Cultivation. The State Government was advised to accommodate the scheme within the financial ceiling fixed for the State in accordance with the procedure prescribed by the Planning Commission. The Government of Maharashtra sanctioned the following amounts for grant of loans to Cashew-nut cultivators:—

1959-60	Rs.	7,98,000
1960-61	Rs.	1,00,000

New Locomotives

2711. **Shri Ram Krishan Gupta:** Will the Minister of Railways be pleased to state the total number of broad gauge and metre gauge ne wlocomotives introduced during 1960-61 (Zone-wise)?

The Deputy Minister of Railways (Shri Shahnawas Khan): The number of new locos placed on line during

1960-61 (upto 31st January, 1961) on the various zonal railways is:—

<i>Railways</i>	<i>B.G.</i>	<i>M.G.</i>	<i>TOTAL</i>
Central . . .	37	12	49
Eastern . . .	45	..	45
Northern . . .	15	10	25
North Eastern	4	4
Northeast Frontier	17	17
Southern . . .	2	28	30
South Eastern . . .	32	..	32
Western . . .	17	12	29
	148	83	231

Thermal Power Stations in Madras State

2712. **Shri Dharmalingam:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether the State Government of Madras made any request to the Central Government for the inclusion of Thermal Power Stations in the Madras State during the Third Five Year Plan; and

(b) if so, the nature of action taken thereon?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) The reply is in negative.

(b) Does not arise.

Mutation of Land in Tripura

2713. **Shri Dasaratha Deb:** Will the Minister of Food and Agriculture be pleased to state:

(a) the number of applications received by Government for mutation (of land) in 1959 and 1961 in the Union Territory of Tripura; and

(b) the number of such cases in which mutation has been completed?

The Deputy Minister of Agriculture (Shri M. V. Krishnappa): (a) and (b). Necessary information is being collected and will be placed on the Table of the House as soon as available.